THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/3308/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Nur Muhammad Abdullah Ahmed

District & Sessions Judge (i/c),

Golaghat.

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Dated Guwahati the 23 May, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ (G) 3891/2025, dtd. 21.05.2025 .

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, from the evening of 23.05.2025 till the evening of 25.05.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/ 3309 /A, dated , 23-05-7025

Copy forwarded for information to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)